CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH KOLKATA



OA No. 170/2013

Date of Order: 10.09.2015

PRESENT:

THE HON'BLE MR. JUSTICE G. RAJASURIA, JUDICIAL MEMBER
THE HON'BLE MS. JAYA DAS GUPTA. ADMINISTRATIVE MEMBER

- 1. Ranjana Ghosh, wife of Sajal Ghosh, aged about 47 years, 259, Parnashree Palli, Kolkata-700060.
- Sadananda Sardar, Son of Late Atul Kumar Sardar, aged about 53 years,
 Village and Post South Ram Nagar, PS. Baruipur, District 24 Parganas (South);
- 3. Debjani Goswami, wife of Krishnendu Goswami, aged about 46 years, 18/4G, Fern Road, Kolkata-700019.
- 4. Swati Bandopadhyay, wife of Sujay Bandyopadhyay, aged about 45 years, 84/1, Purbachal Road (North), Kolkata-700078.
- 5. Piyali Chowdhury, wife of Anup Chowdhury, aged about 47 years, 9A, West Road, Kolkata-700075.
- 6. Mou Hazra, wife of Tapan Hazra, aged about 47 years, 8, Gangadhar Bhattacharjee Lane, Salkia, Howrah-6.
- 7. Mohuya Chowdhury, wife of Arunava Chowdhury, aged about 47 years, 57/4M, N.S.C.Bose Road, Kolkata-700040.
- 8. Jyotsna Mondal, wife of Sanjib Kumar Mondal, aged about 47 years, Village & Post. Malancha, District: 24 Parganas (South), Sonarpur.
- 9. Sukanya Sarkar, wife of Avijit Sarkar, aged about 46 years, Sovalaya Apartment, 138A, Swinhoe Lane, Kolkata-700042.
- Kuntala Ghose, daughter of Priyabrata Ghose, aged about 48 years,
 A-137, Lake Gardens, Kolkata-700045.

All are working as Research Assistants under NATMO, CGO Complex, DF Block, Salt Lake City, Kolkata-700064.

.....Applicants

For the Applicant: Mr.B.Chatterjee, Counsel.



- 1. The Union of India through the Secretary, Ministry of Finance, Govt. of India, North Block, New Delhi-110001.
- The Secretary, Ministry of Finance, Department of Expenditure, through Director, National Atlas and Thematic Mapping Organisation, CGO Complex, DF Block, Salt Lake City, Kolkata-700064.
- 3. The Secretary, Department of Personnel and Training through Director National Atlas and Thematic Mapping Organisation, CGO Complex, DF Block, Salt Lake City, Kolkata-700064.
- 4. The Director, National Atlas and Thematic Mapping Organisation, CGO Complex, DF Block, Salt Lake City, Kolkata-700064.

.....Respondents

For the Respondents

: Ms. S.Sinha, Counsel

ORDER

JUSTICE G.RAJASURIA, JM:

Heard both.

- 2. This OA has been filed seeking the following reliefs:
 - "(i) An order or direction do issue, directing the respondent NATMO authority to revise/review the date of merger as ordered through their letter dated 31:3.2010 in view of the disbursement of pay and salary to the post of Research Assistants to the applicants w.e.f. 1.1.2006 i.e. as per the date of effect of 6th CPC and also in view of the latest DOPT order dated 13.09.2012;
 - (ii) Leave may kindly be allowed to the applicants to move this application jointly in terms of Rule 4 (5) (a) of the Central Administrative Tribunal Rules, 1987;
 - (iii) An order do issue upon the respondents calling for production of records of the case, enabling the Hon'ble Tribunal to extend justice to the applicants."
- 2. At the hearing, the learned counsel for the applicant presented the Office Order dated 13th March, 2013 and submitted that his clients were agreeable to the same and same might be recorded for implementation. He would also state that if at all any of the applicants are having any grievance against the seniority list published; liberty may be given to challenge it separately. We are of the considered view that the submission of the learned counsel for the applicant is innocuous and

without deciding the matter on merits we would like to hold that the respondent authority which issued the office order dated 13th March, 2013 is bound by it and has to implement it. If the applicants are having any grievance regarding the seniority list prepared then liberty is given to them to approach the CAT by filing a fresh OA.

3. This OA is accordingly disposed of. No costs.

(Jaya Das Gupta) Admn. Member (Justice G.Rajasuria) Judicial Member

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